

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s). 36249/2016

STATE OF U.P. AND ORS & ORS.

Petitioner(s)

VERSUS

CHHOTE LAL AND ORS & ORS.

Respondent(s)

Date : 31-07-2017 This petition was called on for hearing today.

For Petitioner(s) Ms.Charu Ambwani,Adv.
 Mr.Ardendumaoli Prasad,Adv.
 Mr.Abhisth Kumar, AOR

For Respondent(s) Mr.Rajesh Pandey,Adv.
 Mr. S. R. Setia, AOR

UPON hearing the counsel the Court made the following
O R D E R

The respondent Nos.1-4 have failed to file the counter affidavit within the period stipulated under the rules.

Service of notice is complete on the respondent No.5, but no one has entered appearance on his behalf.

Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules.

SANJAY PARIHAR
Registrar

SB